

NATIONAL COMPANY LAW TRIBUNAL

COURT- I, MUMBAI

SPECIAL BENCH

Item 41

IA 1765/2022 IN C.P. (IB)/4288/(MB)/2019

CORAM:

SHRI. MANOJ KUMAR DUBEY

SHRI. KISHORE VEMULAPALLI

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **31.10.2022**

NAME OF THE PARTIES: - **M M Enterprises V/s White Rose Properties
Pvt Ltd.**

Appearance (via video-conference):

For the Applicant : Adv Smit Shah

For the Respondent : None present

Sections 9 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 23.12.2022, for further consideration and hearing.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Vedant Kedare

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)